

Securities Appellate Tribunal
THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mem
CORAM- PRESIDING OFFICER/JUDICAL MEMBER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :23/06/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE- MENTION2306

814-ADMISSION-COURT CODE-FINE WAIVER- AT 11.05A.M.

1	SEBI Appeal	239/2022	Sankool Shah Vs. Internal Committee of Fine Waiver, BSE Ltd	Corporate Attorneys
Sub Matter :		Misc. Application/0000438/2022		
	Misc. Application	438/2022	Sankool Shah-Unfreezing Demat Account Vs. Internal Committee of Fine Waiver, BSE Ltd	Corporate Attorneys

(Main Matter Number :SEBI Appeal/0000239/2022)

842-ADMISSION-COURT CODE-SUNTECKSCRIP- AT 11.08A.M.

2	SEBI Appeal	302/2022	Mr. Chiranjilal Jayaram Vyas Vs. SEBI	Mindspright Legal
3	SEBI Appeal	303/2022	Mr. Deendayal Bohara Vs. SEBI	Mindspright Legal
4	SEBI Appeal	304/2022	Mr. Kishore Bhikaji Giri Vs. SEBI	Mindspright Legal
5	SEBI Appeal	305/2022	Mr. Kishorilal Amrutlal Bissa Vs. SEBI	Mindspright Legal
6	SEBI Appeal	306/2022	Mr. Namdeo H. More Vs. SEBI	Mindspright Legal

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>840-ADMISSION-COURTCODE-RECOVERYNOTICE- AT 11.10 A.M.</u>				
7	SEBI Appeal	310/2022	MEENU TANDON AND ORS Vs. SEBI	Ambarish Chatterjee Company Secretary
Sub Matter :		Misc. Application/0000576/2022		
Sub Matter :		Misc. Application/0000577/2022		
	Misc. Application	576/2022	MEENU TANDON AND ORS-URGENCY Vs. SEBI	Ambarish Chatterjee Company Secretary
(Main Matter Number :SEBI Appeal/0000310/2022)				
	Misc. Application	577/2022	MEENU TANDON AND ORS-PAYMENT OF FEE Vs. SEBI	Ambarish Chatterjee Company Secretary
(Main Matter Number :SEBI Appeal/0000310/2022)				
<u>212-DISPOSAL-COURTCODE-OPENOFFERSAST- AT 11.12 A.M.</u>				
8	SEBI Appeal	353/2019	Diageo PLC Vs. SEBI	P.N.Modi,Sr. Adv. i/b Bharucha and Partners Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
Sub Matter :		Misc. Application/0000335/2022		
	Misc. Application	335/2022	Diageo PLC- CHANGE OF ADDRESS Vs. SEBI AND ORS.	Bharucha and Partners K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000353/2019)				
<u>374-ADMDISPOSAL-COURTCODE-CORNEREDSHARES- AT 11.14 A.M.</u>				
9	SEBI Appeal	471/2020	Bhargav Ranchodlal Panchal and Anr. Vs. SEBI	MR. K. C. JACOB, ADVOCATE-I/B-CORPO RATELAWCHAMBERS ELP
	Misc. Application	681/2021	BHARGAV RANCHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
(Main Matter Number :SEBI Appeal/0000466/2021)				

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	SEBI Appeal	466/2021	BHARGAV RANCHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
Sub Matter :		Misc. Application/0000681/2021		
<u>294-ADMDISPOSAL-COURTCODE-TRANSFERSHARES AT 11.16A.M.</u>				
10	SEBI Appeal	98/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	99/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	427/2021	MOHAMMAD RAFI AND ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) :		Misc. Application/0000618/2021		
	SEBI Appeal	428/2021	MOHAMMAD RAFI and ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) :		Misc. Application/0000619/2021		
	SEBI Appeal	429/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
	SEBI Appeal	430/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) :		Misc. Application/0000621/2021		
<u>351-ADM DISPOSAL-COURTCODE-PFUTPRUTRON- AT 11.18A.M.</u>				
11	SEBI Appeal	318/2021	Comfort Intech Ltd. Vs. SEBI	Prakash Shah and Associates Vidhii Partners

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	SEBI Appeal	319/2021	Manju Khandelia Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	SEBI Appeal	320/2021	Jugal Chandrakant Thacker HUF Vs. SEBI	Mr. Jugal C. Thacker, Appellant in Person. Vidhii Partners
	Misc. Application	55/2022	Jugal Chandrakant Thacker HUF Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000066/2022)				
	SEBI Appeal	66/2022	Jugal Chandrakant Thacker HUF Vs. SEBI	Jugal C Thacker, Karta
Sub Matter :		Misc. Application/0000055/2022		
	SEBI Appeal	67/2022	Comfort Intech Ltd. Vs. SEBI	Ms. Kinjal Patel, Advocate
Sub Matter :		Misc. Application/0000069/2022		
Sub Matter :		Misc. Application/0000617/2022		
	Misc. Application	69/2022	Comfort Intech Ltd. Vs. SEBI	Ms. Kinjal Patel, Advocate
(Main Matter Number :SEBI Appeal/0000067/2022)				
	Misc. Application	68/2022	MRS. MANJU KHANDELIA- STAY APPLICATION Vs. SEBI	Adv. Sumit Yadav
(Main Matter Number :SEBI Appeal/0000078/2022)				
	SEBI Appeal	78/2022	MRS. MANJU KHANDELIA Vs. SEBI	Adv. Sumit Yadav
Sub Matter :		Misc. Application/0000068/2022		
Sub Matter(Disposed) :		Misc. Application/0000486/2022		
Sub Matter(Disposed) :		Misc. Application/0000487/2022		
	SEBI Appeal	123/2022 (/0000)	MADAN LAL Vs. SEBI	Adv. JM Bhalgat
Sub Matter(Disposed) :		Misc. Application/0000193/2022		
Sub Matter :		Misc. Application/0000305/2022		

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	SEBI Appeal	124/2022 (/0000)	VANDANAN SHARMA Vs. SEBI	Adv. JM Bhalgat
Sub Matter(Disposed) :		Misc. Application/0000194/2022		
Sub Matter :		Misc. Application/0000302/2022		
	SEBI Appeal	125/2022 (/0000)	ASHA SHARMA Vs. SEBI	Adv. JM Bhalgat
Sub Matter(Disposed) :		Misc. Application/0000195/2022		
Sub Matter :		Misc. Application/0000304/2022		
Sub Matter :		Misc. Application/0000537/2022		
	Misc. Application	302/2022	Vandana Sharma Vs. SEBI	Mr. J. M. Bhalgat, Advocate Vidhii Partners
(Main Matter Number :SEBI Appeal/0000124/2022)				
	Misc. Application	304/2022	Asha Sharma Vs. SEBI	Mr. J. M. Bhalgat, Advocate Vidhii Partners
(Main Matter Number :SEBI Appeal/0000125/2022)				
	Misc. Application	305/2022	Madan Lal Vs. SEBI	Mr. J. M. Bhalgat, Advocate Vidhii Partners
(Main Matter Number :SEBI Appeal/0000123/2022)				
	Misc. Application	537/2022	ASHA SHARMA-URGENCY AND INTERIM RELIEF Vs. SEBI	J.M. BHALGAT ADVOCATE
(Main Matter Number :SEBI Appeal/0000125/2022)				
	Misc. Application	617/2022	Comfort Intech Ltd. Vs. SEBI	Ms. Kinjal Patel, Advocate
(Main Matter Number :SEBI Appeal/0000067/2022)				

268-ADMDISP-COURTCODE-SIPHONEDFUNDS-AT 11.20A.M.

12	SEBI Appeal	405/2021	Sarbananda Gattani Vs. SEBI	Sarbananda Appellant Gattani
Sub Matter :		Misc. Application/0000771/2021		

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	Misc. Application	771/2021	SARBANANDA GATTANI Vs. SEBI (Main Matter Number :SEBI Appeal/0000405/2021)	
	SEBI Appeal	552/2021	ANIL KUMAR PODDAR Vs. SEBI and ors. Sub Matter(Disposed) : Misc. Application/0000842/2021	R. V. LEGAL
	Misc. Application	1434/2021	FIRST FINANCIAL SERVICES LIMITED APPLICATION Vs. SEBI AND ORS. (Main Matter Number :SEBI Appeal/0000007/2022)	Advocate Kinjal Patel
	SEBI Appeal	7/2022	FIRST FINANCIAL SERVICES LIMITED Vs. SEBI AND ORS. Sub Matter : Misc. Application/0001434/2021	Advocate Kinjal Patel
<u>355-ADMDISPOSAL-COURTCODE-SOMAGDR- AT 11.22A.M.</u>				
13	SEBI Appeal	461/2021	SOMA TEXTILES AND INDUSTRIES AND ORS. Vs. SEBI Sub Matter : Misc. Application/0000674/2021	Adv. Shourya Tanay K. ASHAR AND CO
	SEBI Appeal	462/2021	P. BANDYOPADHYAY Vs. SEBI Sub Matter : Misc. Application/0000731/2021	Ms.Aishwarya Shubhangi, Advocate K. ASHAR AND CO
	SEBI Appeal	463/2021	SUNIL PATEL Vs. SEBI Sub Matter : Misc. Application/0000768/2021	Adv. Shourya Tanay K. ASHAR AND CO
	Misc. Application	674/2021	SOMA TEXTILES AND INDUSTRIES AND ORS. Vs. SEBI (Main Matter Number :SEBI Appeal/0000461/2021)	Adv. Shourya Tanay

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	Misc. Application	731/2021	P. BANDYOPADHYAY Vs. SEBI	Ms.Aishwarya Shubhangi, Advocate
(Main Matter Number :SEBI Appeal/0000462/2021)				
	Misc. Application	768/2021	SUNIL PATEL Vs. SEBI	Adv. Shourya Tanay
(Main Matter Number :SEBI Appeal/0000463/2021)				

451-DISPOSAL-COURTCODE-EXAMINATION- AT 11.25A.M.

14	SEBI Appeal	517/2021	Mr. Prateek Kumar Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000276/2022				

687- ADMDISPOSAL-CODE-TIMBORHOME- AT 11.27 A.M.

15	SEBI Appeal	47/2022	SANJAY JETHALAL SONI and ORS. Vs. SEBI	Lexkare Legal Pandey Advocate	Jyoti
Sub Matter(Disposed) : Misc. Application/0000015/2022					
Sub Matter(Disposed) : Misc. Application/0000016/2022					
Sub Matter(Disposed) : Misc. Application/0000277/2022					
Sub Matter(Disposed) : Misc. Application/0000283/2022					